

ITEM NO.28

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 684/2024

S.S. PANDEY @ SHYAM SHANKAR PANDEY

Appellant(s)

VERSUS

STATE THROUGH C.B.I./ACB LUCKNOW

Respondent(s)

WITH

C.A. No. 1795/2024 (III-A)

Date : 26-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Parul Shukla, AOR

For Respondent(s)

Mr. Shaurabh Kaushik, Adv.

Mr. Mukesh Kumar Maroria, AOR

Mr Saurabh Kumar Kaushik, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No.684/2024

Sole respondent has filed counter affidavit.

Await original records. Fresh reminder be issued.

List again on 12.09.2024.

C.A. No. 1795/2024

Service is complete on respondent nos. 1 to 4 but none has entered appearance(Vakalatnama has not been filed by the ld. Counsel who appeared on 07.05.2024).

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Original records have been received from the Trial Court.

Original records of the High Court were not called for.

Parties may file statement of case in the meantime.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ